



राष्ट्रीय कम्पनी विधि अधिकरण / **NATIONAL COMPANY LAW TRIBUNAL**

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 18<sup>th</sup> April 2017

**NOTICE**

Further to notice dated 19.1.2017, 25.1.2017, 2.2.2017, 9.2.2017, 21.2.2017, 1.3.2017, 6.3.2017, 10.3.2017, 28.3.2017 & 5.4.2017 regarding the cases received from Hon'ble High Court of Delhi.

Consequent to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

All concerned are hereby informed that some of the Company matters having jurisdiction at NCLT, New Delhi related to Winding up and Merger filed under the relevant provisions of Companies Act, 2013, have been received in this Tribunal from Hon'ble High Court of Delhi. The matters from Delhi High Court have been received in digital form. All concerned are requested to file two complete sets (legal size) in hard copy of Petition/Application and other information in term of notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 before date of hearing and appear before the NCLT, Principal Bench on the date mentioned against their names. A list of the matters is attached at appendix-'A'.

  
(Shiv Ram Bairwa)  
Registrar

**LIST OF COMPANY CASES TRANSFERRED FROM  
HIGH COURT OF DELHI**

S. No	Case Type	Case No.	Title	Name of Advocate	Next Date of Hearing
1	CO.PET.	606/2015	Naveen Sachdeva (HUF) Vs Kon Infratech Pvt Ltd	Mr Rana S Biswas Mr Sunil Sharma	19.04.2017
2	CO.PET.	1067/2016	Aureole Inspects Pvt. Ltd. Vs. The American Swan Lifestyle Company Pvt. Ltd & Ors.	Rishi Kapoor, Prashant Arora, Ranuk Satyapati	18.04.2017
3	CO.PET.	32/2017	Vijai Electricals Ltd Vs Jet & D India Ltd	Mr Rajeev K Agarwal Mr Sanjay K Sharma	20.04.2017
4	CO.PET.	662/2016	Sharda Rawat Vs Key Projects Ltd	Mr Rakesh Mukhija Mr Karan Babuta Ms Naiina Sharma Mr Jamat Akhtar	21.04.2017
5	CO.PET.	881/2016	JSB Consultants Vs Alifa Agro India Pvt Ltd & anr	Ms Shewta	01.05.2017
6	CO.PET.	976/2016	Paramount Exports Vs Oriental Trimex Ltd	Mr Rajesh Chetri Ms Meenakshi Rawat Mr Rajeev Chetri Mr Akash Tyagi Ms Supriya RAstogi	01.05.2017
7	CO.PET.	66/2016	DCB Bank Ltd Vs ACEtel Linkers Pvt Ltd	Mr Manoj Pandey Mr Anil K Sinha	02.05.2017
8	CO.PET.	717/2016	Presco-mec autocom Pvt Ltd Vs Logical jewellers Pvt Ltd	Mr Sunil Goel Mr Deepak Ms Shivani Tayal	03.05.2017
9	CO.PET.	227/2015	Great India Nautanki Company Pvt Ltd Vs Planman media Pvt Ltd	Mr Vinay Shukla	08.05.2017
10	CO.PET.	1086/2016	Capri Bathaid Vs Angel Infrareal com Pvt Ltd	Mr Aditya Jain Mr Nakul Grover	08.05.2017
11	CO.PET.	662/2015	AK Exports Pvt Ltd Vs Vija Exports & Handicrafts Pvt Ltd	Ms Pratini Rungta Mr Prashant Singh Mr Sanjay Katiyal Mr Shivankur Shukla Mr Sumit Parga	02.05.2017
12	CO.PET.	725/2015	Broadcasting Pvt Ltd	Mr PK Mittal	03.05.2017
13	CO.PET.	884/2015	SRS Real Infrastructure Ltd Vs MAH Impex Pvt Ltd	Mr Jitendra Gupta Mr KC Joshi Mr Tarun Singhal	09.05.2017
14	CO.PET.	977/2015	Rakesh Projects Pvt Ltd Vs Brys International Pvt Ltd	Ms Nisha Rohtagi Mr Parminder Singh Mr Dinesh Dogra Mr Satish Kumar	08.05.2017

15	CO.PET.	659/2016	BCC Fuba India Ltd Vs SBJ Exports & Mfg Pvt Ltd	Mr Arvind K Srivastava	11.05.2017
16	CO.PET.	429/2016	Capital First Ltd Vs DNJ Infotech Pvt Ltd	Mr Gyanendra Kumar Ms Kalpana Mittal	11.05.2017
17	CO.PET.	691/2014	M/s Walter Bushnell Remedies Pvt Ltd Vs RoC	Mr Sandeep Buraria Mr Sudeep Buraria Mr Vinay RANjan Mr Atma Sah	08.05.2017
18	CO.PET.	694/2014	M/s Walter Bushnell Biohealth Pvt Ltd Vs RoC	Mr Sandeep Buraria Mr Sudeep Buraria Mr Atma Sah	08.05.2017
19	CO.PET.	436/2014	M/s Gita Retail Network Pvt Ltd Vs RoC	Mr Nityanand Singh Ms Neha Khurana Mr Balwant Singh Rawat Mr Rajnish Kumar Singh Mr Atma Sah Ms Puja Mr PK Mittal Ms Mehak Gupta	11.05.2017
20	CO.PET.	61/2016	HI Estate Pvt Ltd & ors	Mr Sanjay Agnihotri Mr Rakesh Kumar Ms Aparna Mudium Mr Sanjay Katiyal Mr Nitin Kumar	19.05.2017
21	CO.PET.	1018/2016	Jain Rice Mills VS Sambhav Agro foods Pvt Ltd	Mr Ankit Swarup Ms Tanya Swarup	04.05.2017
22	CO.PET.	1058/2016	Mitesh Raut Vs BOP Projects Pvt Ltd	Mr Abhijit Mittal Mr Dhurv Rohatagi	09.05.2017
23	CO.PET.	1118/2016	Kusum Marwah & anr Vs Vardhman Infrastructure Pvt Ltd	Mr Prateek Gupta	08.05.2017
24	CO.PET.	1176/2016	Mona Agrawal Vs The Ghaziabad Engineering Company Ltd	Mr Jeevesh Nagrath Ms Monica Chugh Mr Chetan Gautam Mr Rohan Ganpati Mr Pratham Sharma	11.05.2017
25	CO.PET.	1145/2016	N K Verma Vs Maruti Builders & Promoters Ltd	Mr Ruchit Duggal Mr Rajeev Tiwari	17.05.2017
26	CO.PET.	580/2015	Puneet Kumar & Ors Vs Jagdambad Tour Trek Pvt Ltd	Mr Vidyut Gupta	11.05.2017

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